

" ITEM No.1-A  
(For Judgment)

Court No.3

SECTION IIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 82 of 2002

HARI PRASAD CHHAPOLIA(DEAD)

Appellant (s)

VERSUS

UNION OF INDIA

Respondent (s)

Date : 20/06/2008 This appeal was called on for judgment today.

For Appellant (s) Mr. V.K.Monga, Adv.

For Respondent(s) Mr. B.V.Balram Das, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His lordship and Hon'ble

Mr. Justice G.S.Singhvi.

The appeal is disposed of in terms of the signed judgment.

(Shashi Sareen)  
Court Master

(Phoolan Wati Arora)  
Court Master

Signed Reportable judgment is placed on the file.